

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2098/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 22nd April 2019.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. DJ(U) 2289 dtd 12.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.04.2019, along with station leave permission, with your allotted vehicle, at your own cost, from the evening of 12.04.2019 till the morning of 20.04.2019, has been granted/rejected. The Addl. District and Sessions Judge, Udalguri, in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/2099/A, dated 22.04.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

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